	Annexure – 9													
	Name of the corporate debtor: Furnace Fabrica India Limited; Date of commencement of CIRP 01.11.2023													
	As On 27.03.2025													
(Amount in₹)														
Sl. No		Details of claim received		Details of claim Admitted					Amount of contingent	Amount of any mutual dues,	Amount of claim	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim Admitted	Nature of claim	covered by	Amount covered by guarante e	Whether related party?	claim	that may be set- off	not admitted			
	City Hospital Pvt. Limited	17.11.2023	7,90,44,200	7,90,44,200		No	No	YES				-	Amount Admitted provisional	
			7 00 44 200	7 00 44 200										
1			7,90,44,200	7,90,44,200	-	-	-	-	-	-	-	-		